

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5179  
ANSWERED ON:26.04.2013  
LPG AGENCIES  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the oil marketing companies have fixed any guidelines regarding customer base of an LPG agency in rural and urban parts of the country;
- (b) if so, the details thereof;
- (c) the number of LPG agencies operated by Scheduled Tribes (STs) proprietors in Gujarat who do not fulfil such guidelines;
- (d) whether the STs proprietors of LPG agencies are being harassed by various Oil Marketing Companies (OMCs) particularly in Gujarat;
- (e) if so, the details thereof along with the reasons therefor; and
- (f) the corrective measures taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a) to (c) : Public Sector Oil Marketing Companies (OMCs) have reported that there is no guidelines for fixing the customer base of an LPG distributorship in rural urban part of the Country. However, guidelines exist for refill ceiling limit of a distributorship depending upon the population of the market. The details of the refill ceiling limit based on the population of the market are as under :-

Town/ Population (Based on 1991 census)	Refill sales ceiling limit per month
Mumbai	15000
Delhi	15000
Chennai/Calcutta & Towns with population of 40 lakhs and above i.e. Bangalore, Hyderabad/ Secunderabad.	15000
Towns with 20 to 40 lakhs population	
Towns with 10 to 20 lakhs population	10000
Towns upto 10 lakh population	8000

At present 9 LPG distributorships in Gujarat under the ST category are operating above refill ceiling limit.

(d) : No cases of harassment of ST distributorships by OMCs have come to notice in the State of Gujarat.

(e) & (f) : Does not arise in view of (d) above.